

# **Himachal Pradesh Electricity Regulatory Commission**

## **Fixation of Multiyear Control Period**

### NOTIFICATION

*Shimla, the 27<sup>th</sup> day of September, 2023*

**No. HPERC-F(1)-1/2018.**—In supersession of this Commission's Notification No. HPERC-F(1)-1/2018 dated 29 December 2018, published in the Rajpatra, Himachal Pradesh on 02 January 2019, and in exercise of the powers conferred by Clause (15) of Regulation 3 of the HPERC (Levy and Collection of Fees and Charges by State Load Despatch Centre) Regulations, 2011, the Himachal Pradesh Electricity Regulatory Commission hereby fixes the period of five years starting from 01-04-2024 as multiyear control period for the purposes of the said regulations.

Sd/-

By order of the Commission,  
Secretary